

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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CP/TCP/CSP/CSA/TCSP/TCSA/NO. 28/244-242/(MAH)/2016
MA 99/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Uday Khare & Ors

vs.
Ms Nasik Diocesan Trust

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	MR. VISHAL KALE a/w JAYENDRA KHAIRNAR	ADVOCATE FOR PETITIONER.	
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2.	Adv. Amol. A. Shinde for	R-14	
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3.	Shubhendra Chavhan a/w Dnyanesh Khanapurekar	R142	 13/04/2017
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Detailed order on MA 99/2017
passed - made part of the record

Sd/-
M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai

13/04/2017